

H.H.J. SHRI. U. M. PADWAD (C.R. No. 24)

DAILY BOARD DT. 15/06/2020

Sr. No.	Case No.	Party Name	Stage	P. Stn.	Next date
1	S.C. 789/2015	Mahesh Gautam Magare & 3 ors	Judgment	Ghatkoper	
2	CRI REV APP 650/2019	Shefali Chetan Shrimankar	Judgment		
3	CRI REV APP 605/2018	Metal Junction	Order		
4	CRI MA 1262/2018	Metal Junction	Order		
5	CRI REV APP 893/2018	Rehemtulla Mamji Marediya	Order	Nagpada	
6	CRI REV APP 1423/2019	Arif AK Reshamwala	Order	J J Marg	
7	CRI BA 726/2020	Dinesh Manish Dube	Order	Kalachowki	
8	S.C. 583/2016	Nasim Rashid Shaikh	Order Exh.	RCF	
9	CRI BA 1320/2020	Mohd. Afzal Niyaz Khan and ors.	Reply	Antop hill	
10	ABA 644/2020	Mohd. Abdul Azim	Reply	VB Nagar	
11	CRI BA 1429/2020	Rohit Sardari Yadav	Reply	Chembur	
12	CRI BA 1435/2020	Mohan Khandu Pote	Reply	Shivaji Nagar	
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